

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

NOTICE

Honourable the Chief Justice has nominated the following Honourable Judges for attending urgent judicial matters in the High Court of Gujarat, irrespective of roster during the present crisis period:

Arrangement for 01.04.2020

<u>DIVISION BENCH MATTERS</u> CIVIL & CRIMINAL	<u>SINGLE BENCH MATTERS</u> CIVIL & CRIMINAL
Hon'ble Mr. Justice R.M. Chhaya And Hon'ble Mr. Justice J.B. Pardiwala	Hon'ble Ms Justice Bela M. Trivedi

Arrangement for 03.04.2020

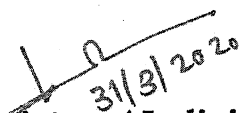
<u>DIVISION BENCH MATTERS</u> CIVIL & CRIMINAL	<u>SINGLE BENCH MATTERS</u> CIVIL & CRIMINAL
Hon'ble the Chief Justice And Hon'ble Mr. Justice Ashuthosh J. Shastri	Hon'ble Ms Justice Bela M. Trivedi

Arrangement for 07 to 09 April 2020

<u>DIVISION BENCH MATTERS</u> CIVIL & CRIMINAL	<u>SINGLE BENCH MATTERS</u> CIVIL & CRIMINAL
Hon'ble Mr. Justice R.M. Chhaya And Hon'ble Mr. Justice J.B. Pardiwala	Hon'ble Ms Justice Bela M. Trivedi

By order of the Hon'ble the Chief Justice

31.03.2020


Registrar (Judicial)